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06/06/24

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/Misc./2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

Dr. Anju Choudhary, Faculty (Law),
Executive Director,
National Centre of Law and Administration (NCLA),
Lal Bahadur Shastri National Academy of Administration,
Mussoorie -248179.
e-mail:- dranju.choudhary@gov.in

Sub: Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India.

Madam,

I am directed to refer to your letter No. A-50/1/2023-FAC dated 31.05.2024, on the above subject, and to say that Hon'ble the Acting Chief Justice has nominated the following Judicial officers (two as main and two as reserve) for five days course on Capacity Building and Sensitization Programme on Criminal Law Reforms in India scheduled to be held from 24.06.2024 to 28.06.2024 at Lal Bahadur Shastri National Academy of Administration, Mussoorie, Uttarakhand:-

Main Participants				
Sl. No.	Name and designation	Address	Mobile No.	E-mail ID
1.	Ms. Hemani Malhotra, District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi	303, Tower 21, Parsvnath La Tropicana Khyber Pass, Civil Lines, Delhi-110054	9717996361	Sought directly from the officer
2.	Mr. Anurag Sain, District Judge (Commercial Court), New Delhi District, Patiala House Courts, New Delhi	Flat no. 2, Type-V, Karkardooma Residential court complex, Delhi-110032	9650152226	-do-

07/06/24

*PD 2853 (W)
06/06/2024*

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Reserve participants				
3.	Mr. Sanjeev Aggarwal, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi	KP-105, Maurya Enclave, Pitampura Delhi- 34	9910384765	Sought directly from the officer
4.	Mr. Rakesh Syal, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi	H. No. - 232, sector - 2, Urban estate, Gurgaon, Haryana - 122001	9717592063	-do-

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. 3827 /DHC/Gaz./G-3/Misc./2024

Dated: 06/6/2024.

Copy along with copy of letter dated 31.05.2024 received from Dr. Anju Choudhary, Course Director, Faculty (Law), National Centre for Law and Administration (NCLA) forwarded to the following Principal District & Sessions Judges with the request to inform the abovementioned nominated Judicial Officers accordingly and ask them to register for the programme using the programme registration link <https://forms.gle/puCFyqRncRXeD3AY9> available on www.lbsnaa.gov.in and proceed with the course only after receiving confirmation of acceptance of their nomination from the academy and also to coordinate directly with Dr. Anju Choudhary, Course Director, Faculty (Law), National Centre for Law and Administration (NCLA) (Mob. No.: 8743099000 & e-mail: dranju.choudhary@gov.in) with regard to any clarification and details of the programme:-

- (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- (ii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- (iii) The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

NO. 20311 - 20316 /JOTP/Gaz./PDJ West/2024

Dated, Delhi the 07/6/24

Copy forwarded for information and necessary action to:-

Vinay Sharma

Request for Inviting Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India regarding

From : Registrar Vigilance Delhi High Court <rv.dhc@nic.in> **Mon, Jun 03, 2024 02:40 PM**
Subject : Fwd: Request for Inviting Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India regarding
To : Vinay Sharma <ar-gazette1B.dhc@gov.in> 1 attachment

From: "Vijay Sharma" <delhihighcourt@nic.in>
To: "Registrar Vigilance Delhi High Court" <rv.dhc@nic.in>, "Dr Saurabh Kulshreshtha" <osd-gazette2.dhc@gov.in>
Sent: Monday, June 3, 2024 2:28:42 PM
Subject: Fwd: Request for Inviting Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India regarding

From: "Suman Rawat" <suman.rawat13@nic.in>
To: "Registrar General APHC" <reggentaphc@gov.in>, "rg1 ghc" <rg1.ghc@gmail.com>, "Patna High Court" <hccpat-bih@nic.in>, "Registrar General High Court of Chhattisgarh" <rg.cghc@indiancourts.nic.in>, "Registrar, High Court of Bombay at Goa" <reg-high.goa@nic.in>, "Registrar Judicial High Court of Bombay at Goa" <regjud-high.goa@gov.in>, "Registrar General, High Court of Gujarat" <rg-hc-guj@nic.in>, "COORDINATION BRANCH HIGH COURT CHD" <highcourtchd@indianjudiciary.gov.in>, "Registrar General" <hicourt-hp@nic.in>, "J.K. Sharma" <rg.hphc@indiancourts.nic.in>, "rgjhc-jhr" <rgjhc-jhr@nic.in>, "rgchk.kar" <rgchk.kar@nic.in>, "Registrar General" <hckerala@nic.in>, "mphc" <mphc@nic.in>, "Registrar General" <rg-bhc@nic.in>, "hcm imphal" <hcm_imphal@yahoo.co.in>, "Registrar General High Court of Meghalaya" <rg.mglhc@indiancourts.nic.in>, "High Court of Meghalaya" <highcourt-megh@meghalayahighcourt.nic.in>, tlguite5@gmail.com, "kohima bench" <kohima.bench@gmail.com>, regghckohima@gmail.com, "IT Section Kohima Bench" <nagaland-ghc@ajj.gov.in>, "Sri Pratap Kumar Patra" <rg.orihc@indiancourts.nic.in>, "High Court Of Orissa" <highcourt.or@nic.in>, "Registrar General Rajasthan High Court" <rg.rajhc@indiancourts.nic.in>, "Registrar General High Court of Sikkim" <rg.sikhc@nic.in>, rergen@nic.in, "Registrar General Telangana" <reg.gen-tshc@ajj.gov.in>, "Vishwajeet Pandey" <rg.trphc@indiancourts.nic.in>, rg@up.nic.in, "High Court of Uttarakhand" <highcourt-ua@nic.in>, "rghc cal" <rghc_cal@rediffmail.com>, "Vijay Sharma" <delhihighcourt@nic.in>, hcjmu-jk@jk.nic.in
Cc: "Anju Choudhary" <dranju.choudhary@gov.in>, professoranjuchoudhary@gmail.com
Sent: Sunday, June 2, 2024 7:49:03 PM
Subject: Request for Inviting Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India regarding

Sir/Madam,

Greetings from Lal Bahadur Shastri National Academy of Administration, Mussoorie!

I am directed to send you the letter from Dr. Anju Choudhary, Law Faculty, LBSNAA, Mussoorie on the subject cited above.

The nomination for the course as above may be sent to the Academy on or before 15th June, 2024. Interested officers are requested to register for the programme using the programme registration link <https://forms.gle/puCfYqRncRXeD3AY9> available on www.lbsnaa.gov.in.

Regards

Suman Rawat
PA to Dr. Anju Choudhary
LBSNAA, Mussoorie



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Azadi Ka
Amrit Mahotsav

 **Registrar General High courts of India (31.05.2024).pdf**
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Azadi Ka
Amrit Mahotsav

Dr. Anju Choudhary
Faculty (Law)
Executive Director,
National Centre for Law and Administration (NCLA)
Email: dranju.choudhary@gov.in
Mobile No.: 8743099000

No. A-50/1/2023-FAC
31st May, 2024

To
The Registrar General
High Courts of India

Subject: Inviting Nominations for Five Days Capacity Building and Sensitization Programme on Criminal Law Reforms in India.

Respected Madam/Sir,

A Five Days course on Capacity Building and Sensitization Programme on Criminal Law Reforms in India scheduled to be held at Lal Bahadur Shastri National Academy of Administration, Mussoorie, Uttarakhand from 24th to 28th June, 2024 for IAS officers (DM, ADM and SDM), IPS officers (Addl. SP, SP and DIG), Judicial Officers and Officers from State Crime Record Bureau, National Crime Record Bureau, Prosecution Department, State Forensic Science Laboratories, Home Department Officers, Prisons & Correctional Institutes.

Objectives of the Programme

This program aims to equip the participants with the necessary knowledge and understanding of the newly introduced legislative Acts; *The Bharatiya Nyaya Sanhita* 2023 ('BNS') replacing the existing Indian Penal Code, 1860 ('IPC') no. 45 of 2023, *The Bharatiya Nagarik Suraksha Sanhita*, 2023 ('BNSS') replacing the Code of Criminal Procedure, 1973 ('CrPC') no. 46 of 2023 and *The Bharatiya Sakshya Adhinyam*, 2023 ('BSA') replacing the Indian Evidence Act, 1872 ('IEA') no. 47 of 2023.

This five-day course aims to address policy development, enforcement, coordination, collaboration among different agencies and to provide a holistic understanding of the challenges posed by new criminal laws and equip participants with practical tools and strategies to address them effectively in their respective roles.

Nominations:


All High Courts of India are requested to nominate four eligible Judicial Officers (two as main and two as reserve) as per the details mentioned below.

Sl. No.	Name and Designation along with the batch	Address	Telephone No./Mobile No./Fax No.	Email ID
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Reserve officers to be kept ready for any last moment replacement. The nomination for the course as above may be sent to the Academy on or before 15th June, 2024. Interested officers are requested to register for the programme using the programme registration link <https://forms.gle/puCfYqRncRXeD3AY9> available on www.lbsnaa.gov.in.

The nominees may be advised to proceed with the course only after receiving confirmation of acceptance of their nomination from the Academy. The Officers nominated for the course are required to report at the Academy by the evening of 23rd June, 2024.

Yours faithfully,


(Dr. Anju Choudhary)
Course Director